

19.4.85.

3. The post was to be kept reserved till the attainment of the majority of the applicant as no appointment was given to the sister. It was a case in which the case of the applicant should have been considered accordingly, the respondents, are directed to consider the case of the applicant taking into consideration the requisite qualification and let it be done, as far as possible, within 3 months. ~~No one has applied for~~
~~applicant, No~~ order as to costs.

Shakeel/-

Lucknow: Dated: 25.1.93.


Vice Chairman.